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ITEM NO.80

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).31831-31832/2013

RAM YASH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 06/01/2014 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Suraj Singh, Adv.

Mr. Pradeep Misra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

The learned counsel for the petitioner is present.

Await the return of the service of the notice already issued to the respondents except the respondent No.4.

The learned Advocate, Mr. Dilip Kumar Gautam has appeared on behalf of the respondent No.4. He seeks four weeks' time to file the vakalatnama and the counter affidavit.

Time, as prayed for, is given to him.

List again on 25.2.2014.

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|  |  |  | (M.K. HANJURA) |  |
|  |  |  | REGISTRAR      |  |
|  |  |  |                |  |

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